

SOUTH DELHI

Route Jamia University (Holy Family Hospital) to I.T.O. (near I.T.O. crossing) via Ashram, Nizamuddin Railway Station

Sl. No	From	To	Distance in Kms	Fare per Passenger
1.	Jamia University	Ashram	3	300
2.	Jamia University	Nizamuddin Rly. Station	5	400
3.	Jamia University	I.T.O.	10	800
4.	Ashram	Niza Rly Station	2	200
5.	Ashram	I.T.O.	7	500
6.	Niz. Rly. Station	I.T.O.	5	400

Refinery in Ahmedabad

SHRI RAM TAHAL CH-
OUDHARY:

SHRIMATI MARAATHAM
CHANDRASEKHAR:

2953. SHRI HARIN PATHAK: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to close the Gold Refinery in Ahmedabad; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) There is no Gold Refinery at Ahmedabad. However, there is one Gold Collection-Cum-Delivery Centre at Ahmedabad, which has been closed down with effect from 1st March, 1992.

(b) Consequent upon the repeal of Gold (Control) Act, 1968, the Gold Collection-cum-Delivery Centre has been closed down.

Return of Deposits by B.C.C.I.

2954. SHRI HARIN PATHAK:

Will the Minister of FINANCE be pleased to state:

(a) the deposits made by the Indian customers with the Bank of Credit and Commerce International at the time of its closure;

(b) the number of persons who have received back their money after the closure of the bank; and

(c) the steps taken by the Government to recover the amount of those Indian customers who have not received their money back?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Reserve Bank of India (RBI)

have reported that at the time of closure of the Bombay branch of Bank of Credit and Commerce International (Overseas) Ltd.; and deposits (other than bank deposits) stood at Rs. 285 crores.

(b) No deposits have been repaid so far.

(c) The Bank is under liquidation. The provisional liquidator has taken steps to recover the dues na densure that the depositors receive their money back to the maximum extent possible.

LIC Divisional Office in Karnataka

2955. SHRI C.P. MUDALA GIRIYAPPA:
SHRI K.H. MUNIYAPPA:

Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to set up a Divisional Office of the Life Insurance Corporation of India in "Up Ghat" area in Karnataka;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

(c) Keeping in view various factors such as area under control of the existing Divisional Office, number of branches supervised, business potential, premium income, economic viability, availability of infrastructure etc., the opening of a new Divisional Office in Up Ghat area in Karnataka is not considered viable for the present.

Export of Arecanut

2956. SHRI C.P. MUDALA GIRIYAPPA:
Will the Minister of COMMERCE be pleased to state:

(a) the quantity of arecanut exported during the last three years;

(b) the share of Karnataka therein; and

(c) the steps proposed to be taken by the Government to increase the export of arecanut?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) The quantity of arecanut exported during the last three years is as under:

(Qty: in kilograms
Value: in Rs.)

	Qty.	Value
1988-89	99171	1424787
1989-90	1000	27000
1990-91	Nil	Nil

(b) State-wise statistics are not maintained.

(c) Export of arecanut is freely allowed without any export licence formalities.

Licences of Coffee Merchants

2957. SHRI C.P. MUDALA GIRIYAPPA:
Will the Minister of COMMERCE be pleased to state:

(a) whether there is a demand to cancel the licences of coffee merchants;

(b) if so, the reaction of the Government thereto;